

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.913 of 2020**

Vishal Kumar **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner : Mr. Lalit Yadav, Advocate
For the State : Mr. Jitendra Pandey, A.P.P

03/Dated: 26th March, 2021

1. Learned counsel for the petitioner and learned A.P.P., are present.
2. Learned A.P.P., prays for time to procure the case diary to assist the Court in the matter.
3. Heard. Time, as prayed for, is granted to the learned A.P.P. In the meantime, office shall also call for the neatly typed copy of the case diary from the court below, and list the revision after receipt of the same.

(AMITAV K. GUPTA, J.)

Chandan/-